

**GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF EXPENDITURE**

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**LOK SABHA UNSTARRED QUESTION NO. 3775**

TO BE ANSWERED ON FRIDAY 24<sup>th</sup> MARCH, 2017/ CHAITRA 3, 1938-1939 (SAKA)

**Interest Subsidy to Industries**

**3775. DR.A.SAMPATH:**

Will the Minister of FINANCE be pleased to state:

- a) whether the Government provides subsidy on interest and other benefits to industries having business turn out of more than Rs.100 crores; and
- b) If so, the details thereof?

**ANSWER**

Minister of State for Finance

**(SHRI ARJUN RAM MEGHWAL)**

(a) to (b): Government of India through Department of Industrial Policy and Promotion (DIPP) provides subsidy on interest and other benefits to industrial units under North East Industrial and Investment Promotion Policy (NEIIPP), 2007 for eight states of North Eastern Region and under Special Package Scheme for Special Category State of Jammu and Kashmir regardless of the business turnover. There is no separate scheme under DIPP to provide subsidy on interest and other benefits to industries having business turnover of either more than or less than Rs.100 crores. In addition, capital investment subsidy is provided to industrial units set up in the States of Himachal Pradesh and Uttarakhand.

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